

PATNA HIGH COURT, PATNA
NOTIFICATION

Dated: the 23.07.2026

No. 996 A : The Hon'ble Court have been pleased to post Sri Puneet Kumar Garg, Principal District & Sessions Judge, Saran at Chapra as Registrar (IT)-cum-CPC, Patna High Court, Patna with effect from the date he assumes charge of his office.

By order of the High Court,

Sd/- S.G. Mishra

Registrar General

Memo No. 67003-67023 /A. D. Apptt., Patna, the 23.07.2026

Copy forwarded to the Principal Secretary to the Government of Bihar, General Administration Department, Patna / Secretary to the Government of Bihar, Law Department, Patna / The Accountant General (G.E. 7), Birchand Patel Marg, Patna / Under Secretary, Personal Claims and Pay Fixation Cell-III, finance Department, Govt. of Bihar, Patna/ Registrar (Establishment), Patna High Court, Patna / Registrar I.T.-cum-C.P.C., Patna High Court, Patna/Registrar (Administration), Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Principal District and Sessions Judge, Saran at Chapra/ Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / I/c Registrar-cum-P.P.S. to Hon'ble the Acting Chief Justice, Patna High Court, Patna / S.O. Statistical Section, Patna High Court, Patna/ S.O. A.D. Misc. Section, Patna High Court, Patna / S.O. Vigilance Cell, Patna High Court, Patna / S.O. Legal Cell, Patna High Court, Patna / S.O. Judicial Officers Service Record Room, Patna High Court, Patna / S.O. A.D.(General), Patna High Court, Patna/ S.O. A.D.(Establishment), Patna High Court, Patna / Senior Programmer, Patna High Court, Patna, for information and necessary action.

{ Sri Puneet Kumar Garg is directed to make over charge of his present assignment in consultation with Sri Anand Nandan Singh, Registrar (IT)-cum-CPC, Patna High Court, Patna.}
{-} For Sri Puneet Kumar Garg only.

By order of the High Court,

Registrar General